

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF NUCLEUS SATELLITE COMMUNICATIONS (MADRAS) PRIVATE LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Nucleus Satellite Communications (Madras) Private Limited
2.	Date of incorporation of corporate debtor	11/06/1997
3.	Authority under which corporate debtor is incorporated / Registered	Registrar of Companies – Chennai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74999TN1997PTC038400
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office: No. 11, Indira Foundation, Krishnamma Road, Nungambakkam, Chennai – 600034 Factory address: No 465, Citrus Drive, Sricity, Mopurupalli, Varadaiahpalem, Chittoor, Andhra Pradesh – 517 541
6.	Date of closure of Insolvency Resolution Process	11/07/2023 (Closure of the extended CIRP Period granted by the Hon'ble NCLT vide Order dated 13/06/2023)
7.	Liquidation commencement date of corporate debtor	12/09/2023 Order copy was made available in the NCLT Portal on 14/09/2023.
8.	Name and registration number of the Insolvency Professional acting as Liquidator	Mr. Ramakrishnan Sadasivan IBBI/IPA-001/IP-P00108/2017-18/10215 AFA Valid till 06-11-2023
9.	Address and e-mail of the Liquidator, as registered with the Board	Address of the Liquidator: New No 28, Old No 22, Menod Street, Purasawalkam, Chennai - 600007 Reg mail ID – sadasivanr@gmail.com
10.	Address and e-mail to be used for correspondence with the Liquidator	Correspondence address: New No 28, Old No 22, Menod Street, Purasawalkam, Chennai - 600007 Reg mail ID – nucleussatellitecomm@gmail.com
11.	Last date for submission of claims	12/10/2023

Notice is hereby given that the National Company Law Tribunal, Chennai Bench has ordered the commencement of liquidation of the Nucleus Satellite Communications (Madras) Private Limited on 12/09/2023. The Order copy was made available in the NCLT Portal on 14/09/2023.

The stakeholders of Nucleus Satellite Communications (Madras) Private Limited are hereby called upon to submit their claims with proof on or before 12/10/2023, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Note: The claim forms can be downloaded by from this link <https://ibbi.gov.in/en/home/downloads>

Submission of false or misleading proof of claims shall attract penalties.

In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38.

R. Sadasivan



Ramakrishnan Sadasivan

Liquidator of Nucleus Satellite Communications (Madras) Private Limited

IP Registration Number: IBBI/PA-001/IP-P00108/2017-18/10215

AFA No: AA1/10215/02/061123/104726 valid till 06-11-2023.

Date: 15/09/2023, **Place:** Chennai.